

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

STARRED QUESTION NO:72

ANSWERED ON:11.07.2014

SETTING UP OF NATIONAL INVESTMENT AND MANUFACTURING ZONES

Patil Shri A.T. (Nana)

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government has granted approval to set up the National Investment and Manufacturing Zones (NIMZs);
- (b) if so, the details and the locations thereof, State-wise;
- (c) the investment made so far in these zones and the countries which have agreed to invest in the said projects, country-wise;
- (d) the incentives/facilities provided/proposed to be provided for the promotion of these zones; and
- (e) whether proposals have been received from various States for inclusion of more cities under NIMZs and if so, the details thereof along with the action taken by the Government thereon?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN)

(a) to (e) : A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 72 FOR ANSWER ON FRIDAY, THE 11TH JULY, 2014 REGARDING SETTING UP OF NATIONAL INVESTMENT AND MANUFACTURING ZONES.

(a) & (b): Eight Investment Regions under phase-I of Delhi Mumbai Industrial Corridor (DMIC) project have been accorded 'in-principle' approval of Government for setting up as National Investment and Manufacturing Zones (NIMZs) as per guidelines approved by the Cabinet. The details are as under:

- i. Ahmedabad-Dholera Investment Region, Gujarat
- ii. Shendra-Bidkin Industrial Park city near Aurangabad, Maharashtra
- iii. Manesar-Bawal Investment Region, Haryana
- iv. Khushkhhera-Bhiwadi-Neemrana Investment Region, Rajasthan
- v. Pithampur-Dhar-Mhow Investment Region, Madhya Pradesh
- vi. Dadri-Noida-Ghaziabad Investment Region, Uttar Pradesh
- vii. Dighi Port Industrial Area, Maharashtra ; and
- viii. Jodhpur-Pali-Marwar Region in Rajasthan

Government has also granted "in-principle" approval under the National Manufacturing Policy to eight National Investment and Manufacturing Zones (NIMZs) outside the DMIC region. These are: (i) Nagpur in Maharashtra; (ii) Tumkur in Karnataka; (iii) Chittoor in Andhra Pradesh; (iv) Prakasam in Andhra Pradesh; (v) Medak in Telangana; (vi) Kolar in Karnataka; (vii) Bidar in Karnataka; and (viii) Gulbarga in Karnataka.

(c): The Government of India has approved a corpus of Rs. 17,500 crore as a Revolving Fund for development of trunk infrastructure in the DMIC region. The Government of Japan has announced their financial support for DMIC project to an extent of US\$ 4.5 billion in the first phase for projects with Japanese participation through a mix of Japan International Cooperation Agency(JICA) and Japan Bank for International Cooperation(JBIC) lending.

(d): The National Manufacturing Policy contains dispensations to facilitate manufacturing industry both in the National Investment and Manufacturing Zones (NIMZs) and for manufacturing industry in the country as a whole including wherever manufacturing units are able

to organize themselves in clusters as stipulated in the policy. These dispensations include inter-alia rationalization and simplification of business regulations; incentives for technology acquisition and production/adoption of pollution controlling equipment/machines/devices; incentives for skill development initiatives by the private sector; facilitating access to finance for small and medium enterprises; and creation of physical and institutional infrastructure including master planning of NIMZ.

(e): Apart from sixteen NIMZs which have been accorded "in-principle" approval, the Government has received four more proposals for setting up of NIMZ outside the Delhi-Mumbai Industrial Corridor region from Governments of Uttar Pradesh (Two), Gujarat (One) and Orissa (One). The concerned State Governments have been requested for further clarifications/ details about these proposals.